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O.A. No. 40/2008

ORDER DATED 19<sup>th</sup> JANUARY, 2011

HON'BLE MR. C.R. MOHAPATRA, ADMINISTRATIVE MEMBER  
&  
HON'BLE MR. A.K. PATNAIK, JUDICIAL MEMBER

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By filing a memo Sri S.K. Jena, Ld. Counsel for the applicant has submitted that the applicant does not want to press this Original Application. Hence he may be permitted to withdraw this O.A.

2. In view of the above, the O.A. stands dismissed as withdrawn.

3. Sri S.K. Ojha, Ld. Standing Counsel for the Railways is present and heard.

*C.M.*  
MEMBER JUDL.

*h.m.s*  
MEMBER ADMN.

K.B.